NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.08.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4882 of 2025 in Comp. App. (AT) No of 2025	Ghatge Patil Automobiles Pvt. Ltd. Vs. Kiran Jaykumar Patil & Ors.	Meghna Rao
2.	I.A. No. 4885 of 2025 in Comp. App. (AT) No of 2025	Punam Makhni Vs. Diwaker Commercial Pvt. Ltd.	Rahul Gupta
3.	I.A. No. 4886 of 2025 in Comp. App. (AT) (Ins) No of 2025	RCM Finance & Leasing Pvt. Ltd. & Anr. Vs. ANSA Polymers Ltd.	Srishti Juneja
4.	I.A. No. 4961 of 2025 in Comp. App. (AT) (Ins) No of 2025	Bhubananda Pradhan & Ors. Vs. OCL Iron and Steel Ltd & Ors.	Mimansak Bhardwaj
5.	I.A. No. 4979 of 2025 in Comp. App. (AT) (Ins) No of 2025	Asst. Commissioner of Commercial Taxes & GST, C.T & GST Circle, Bhu baneswar-1, Odisha Vs. Alok Kailash Saxena, Liquidator of Unity Infraprojects Ltd.	Anand Das

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By order -sd/-

Assistant Registrar